

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3573
TO BE ANSWERED ON 11.08.2025

Tiger Outside Tiger Reserve

3573. ADV DEAN KURIAKOSE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued any guidelines, policy documents, or operational frameworks with regard to the "Tigers Outside Tiger Reserve" (TOTR) scheme, if so, the details thereof;
- (b) whether any legal or administrative special status is conferred/to be conferred upon areas designated as TOTR, if so, the details thereof;
- (c) whether the Government proposes to publish comprehensive guidelines for identification, management and monitoring of TOTR regions, if so, the details thereof;
- (d) whether the Government has received any proposal from the State Government of Kerala or any agency therein for translocation of tigers from high-density tiger habitats within Kerala to low-density habitats in other States; and
- (e) whether any proposal has been received from the said State for seeking modifications or simplifications to the Standard Operating Procedures (SOPs) for tigers or related guidelines for other wild animals, with the objective of reducing the intensity and frequency of attacks on people in Kerala?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) The National Tiger Conservation Authority has formulated a project for management of Tigers outside Tiger Reserves, which is a preventive strategy to deal with human-wildlife conflict. The Project document is based on scientific data collected from the 5th cycle of the All India Tiger Estimation exercise as well as data of human-wildlife conflict collated from the States.

The project is under active consideration of the Ministry.

- (d) & (e) No such proposal for translocation of tigers has been received from the State of Kerala by the National Tiger Conservation Authority.
